

**COURT-II  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 77 OF 2018 &  
IA NO. 318 OF 2018**

**Present:** Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**Dated: 25<sup>th</sup> October, 2018**

**In the matter of :**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors..... Respondent(s)**

Counsel for the Appellant(s) : Ms. Rimali Batra  
Mr. Teja Raj  
Ms. Shruti Awasthi

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar for R-2

Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Pratik Das for R-3

Mr. Vishrov Mukherjee  
Mr. Yashaswi Kant for R-4

Mr. Alok Shankar for R-5

**ORDER**

Learned counsel, Ms. Rimali Batra, appearing for the Appellant requested for an adjournment in the matter due to some personal inconvenience to the arguing counsel for the Appellant.

Submission made by learned counsel appearing for the Appellant, as stated supra, is placed on record.

List this matter on **29.01.2019**, as requested by learned counsel appearing for the Appellant and agreed by learned counsel for appearing Respondents.

**(S.D. Dubey)**  
**Technical Member**  
vt/pk

**(Justice N.K. Patil)**  
**Judicial Member**